

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
NEW DELHI BENCH  
COURT-IV**

**Interlocutory Application No.1521/ND/2022  
IN  
Company Petition No. (IB)-177/ND/2019**

**IN THE MATTER OF:**

M/S. INTEGRATED BATTERIES INDIA PRIVATE LIMITED

**... OPERATIONAL CREDITOR**

**VERSUS**

M/S. MAINFRAME ENERGY SOLUTIONS LIMITED

**... CORPORATE DEBTOR**

**AND IN THE MATTER OF:**

MR. RUCHIR BATRA

**... APPLICANT**

**CORAM:**

**SH. MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,  
HON'BLE MEMBER (TECHNICAL)**

**Order Delivered on: 30.10. 2023**

**I.A. No.1521/ND/2022**

**IN**

**C.P. No. (IB)-177/ND/2019**

**Ruchir Batra v. Mainframe Energy Solutions Limited**

**Date of Order: 30.10.2023**

**ORDER****PER: SH. MANNI SANKARIAH SHANMUGA SUNDARAM, MEMBER (JUDICIAL)**

The instant application is being filed on behalf of Mr. Ruchir Batra, Advocate and Insolvency Professional ('Applicant') under Section 60(5) of the Code, 2016 read with Regulation 33(3) of CIRP Regulations, 2016 inter alia, seeking recovery of outstanding payment for bill for legal services provided to Mr. Deepak Gupta, erstwhile Interim Resolution Professional of M/s. Mainframe Energy Solutions Private Limited ('Corporate Debtor') along with the interest on overdue amount and expenses incurred for effecting recovery.

2. This Adjudicating Authority has pronounced order in the I.A/2382/2021 wherein similar prayers including prayer for payment of legal fees of Mr. Ruchir Batra ('applicant' herein) sought by Mr. Deepak Gupta, erstwhile Interim Resolution Professional of M/s. Mainframe Energy Solutions Private Limited ('Corporate Debtor') are adjudicated and accordingly, directions are given.
3. In view of the same, the **I.A.No.1521/ND/2022 in C.P. No. (IB)-177/ND/2019 stands infructuous.**

**Sd/-****(DR.BINOD KUMAR SINHA)  
MEMBER (T)****Sd/-****(MANNI SANKARIAH SHANMUGA SUNDARAM)  
MEMBER (J)****I.A. No.1521/ND/2022****IN****C.P. No. (IB)-177/ND/2019****Ruchir Batra v. Mainframe Energy Solutions Limited****Date of Order: 30.10.2023**